Now Government Will Pay You the Cost If You Get Any Adulterated Food Tested

The central government has asked the public to get involved in food testing to know if there are any unsafe ingredients served to you. It has decided to pay you for the test. According to reports, no food adulteration complaint has been filed under Food Safety and Standards Authority of India’s Special Act (FSSAI) introduced in 2006.

As per the Food Safety and Standards Authority of India (FSSAI) Act, if the tested food item is adulterated, the cost of getting it tested will be reimbursed.
According to The New Indian Express report, an official in the Union health ministry said, “In a recent FSSAI audit by the CAG, it emerged that there has not been a single complaint received under the Act and therefore, we have decided to widely advertise the provision.”

Any individual can get suspicious food products tested at FSSAI laboratories. But since it’s a time-consuming procedure, most people shy away from doing so,” he said.

“The process costs between Rs 2,000 and Rs 5,000, depending on the food product.”
FSSAI sources said thousands of tests are done at its labs. “None of them are done on complaints by consumers. Public participation is must to enhance food safety standards,” an official said.